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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. NO. 834/1998**

New Delhi this the 20th day of April, 1998.

**HON'BLE SHRI S. R. ADIGE, VICE CHAIRMAN (A)**

**HON'BLE SHRI T. N. BHAT, MEMBER (J)**

Akhand Pratap Singh,  
Principal Secretary,  
Department of Education,  
Govt. of Uttar Pradesh,  
Lucknow (UP).

... Applicant

( By Shri M. P. Raju, Advocate )

-Versus-

1. Union of India through  
Secretary, Deptt. of Personnel,  
Public Grievance & Pension,  
Govt. of India, North Block,  
New Delhi.
2. Cabinet Secretary,  
Government of India,  
Rashtrapati Bhawan,  
New Delhi-110011.
3. Secretary, Department of Personnel,  
Public Grievances & Pension,  
Government of India, North Block,  
New Delhi-110011.
4. Shri T. S. R. Subramaniam,  
Cabinet Secretary,  
Government of India,  
Rashtrapati Bhawan,  
New Delhi-110011.

... Respondents

**O R D E R (ORAL)**

**Shri S. R. Adige, V.C. (A) :**

Applicant seeks empanelment for promotion to the post of Additional Secretary.

2. We have heard the applicant's counsel Shri Raju who states that the applicant's representations

dated 7.1.1997 and 20.11.1997 have not yet been disposed of by the respondents and the applicant would be satisfied at this stage if a direction were issued to the respondents to dispose of the aforesaid representations.

3. If these submissions are correct, the OA is disposed of with a direction to the respondents to dispose of the applicant's aforesaid representations dated 7.1.1997 and 20.11.1997 by detailed, speaking and reasoned order in accordance with rules and instructions, <sup>under instructions to him</sup> within a period of two months from the date of receipt of a copy of this order. If any grievance still survives thereafter, the applicant will be at liberty to re-agitate the matter afresh in appropriate original proceedings. The OA is disposed of.

*hyd*  
( T. N. Bhat )  
Member (J)

*Adige*  
( S. R. Adige )  
Vice Chairman (A)

/as/